

**IN THE INCOME TAX APPELLATE TRIBUNAL
NAGPUR BENCH, AT PUNE – VIRTUAL COURT**

**BEFORE SHRI R.S. SYAL, VICE PRESIDENT
AND
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER**

| Sl. No. | ITA No. | Name of Appellant | Name of Respondent | Asst. Year |
|----------------|------------------------|--|---|-----------------------|
| 1 | 139/NAG/2015 | Jayaswal Neco Industries, F-8, Hingna Industrial Area, Hingna Road, MIDC, Nagpur-440015 PAN : AAACJ3174F | Joint CIT, Range-2, Nagpur | 2010-11 |
| 2 | 179/NAG/2016 | Mariti Madhav Piprade, MainRoad, Bhadravati, Distt.-Chandrapur-442401 PAN : BGPPP2089G | ITO, Ward-2, Chandrapur | 2010-11 |
| 3 to 6 | 231 to 234/NAG/2016 | Rajkumari Dharampal Agrawal, 216, Devi Kripa Society, Wardhaman Nagar, Nagpur-440008 PAN : ABHPA2472J | ACIT, Central Circle-1(2), Nagpur | 2005-06 to 2008-09 |
| 7 to 10 | 256 to 259/NAG/2018 | Smt. Rajkumari Dharampal Agrawal, 216, Devkripa Society, Wardhaman Nagar, Nagpur-440006 PAN : ABHPA2472J | DCIT, Central Circle-2(2), Nagpur | 2005-06 to 2008-09 |
| 11 to 13 | 236 to 238/NAG/2016 | Shree Agrawal Oil Industries Pvt. Ltd., 216, Devkripa Society, Wardhman Nagar, Nagpur-440006 PAN : AABCP0526C | ACIT, Central Circle-1(2), Nagpur | 2007-08 to 2009-10 |
| 14 | 239/NAG/2016 | Shree Agrawal Coal India Pvt. Ltd., 216, Dev Kripa Society, Wardhman Nagar, Nagpur-440006 PAN : AAFCS6709L | ACIT, Central Circle-1(2), Nagpur | 2010-11 |
| 15 | 241/NAG/2016 | Dharampal Ramkumar Agarwal, 290, Satname Layout, Wardhman Nagar, Nagpur-440006 PAN : ABHPA2471M | ACIT, Central Circle-1(2), Nagpur | 2011-12 |

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| 16 & 17 | 539 & 540/NAG/2016 | M/s. Balaji Ventures Pvt. Ltd., Krishna House, 71/A, S.T. Bus Stand Road, Ganeshpeth, Nagpur-440018 PAN : NGPBO3458A | DCIT (TDS), Circle-1, Nagpur | 2013-14 & 2014-15 |
| 18 | 20/NAG/2017 | Hanuman Vyam Prasarak Mandal Nagri Sahakari Pat Sanstha Maryadit, HVPM Building, Gorakshan Road, Hanuman Nagar, Amravati-444601 PAN : AAABH0051L | ITO, Ward-2, Amravati | 2012-13 |
| 19 & 20 | 147 & 148/NAG/2017 | Vilas Vasantaoji Ghonge, Mukteshwari Dham, Gharpure Layout, Near Nagari Bank Colony, Wardha-442001 PAN : AIVPG1389C | DCIT, Central Circle-1(1), Nagpur | 2005-06 & 2009-10 |
| 21 to 24 | 341 to 344/NAG/2017 | Vinod Motilal Chandak, Plot No. 90, Basera, Behind Sai Baba School, Sai Baba, Amravati-444601 PAN : AAPPC7068P | ACIT, Amravati Circle, Amravati | 2007-08 to 2011-12 |
| 25 | 390/NAG/2017 | Mangala Shyam Rathi, Ashish Building, Camp, Amravati-444601 PAN : AARPR3175N | ITO, Ward-3, Amravati | 2009-10 |
| 26 | 388/NAG/2017 | Sulabh Ghanshyam Khandelwal, Shanti Sadan, New Congress Nagar, Amravati-444601 PAN : AKZPK8750E | ITO, Ward-2, Amravati | 2010-11 |
| 27 | 387/NAG/2017 | M/s. Shri Jagdmba Industries, Santosh Tekchand Building, Opp. Professional Courier, Kothadi Bazar, Akola-444001 PAN : ABQFS4482F | DCIT, Akola Circle, Akola | 2011-12 |
| 28 | 350/NAG/2017 | Shri Sanjay Maganlal Agrawal, C/o. M/s. Loya Bagri & Co., Chartered Accountants, Gandhibag, Nagpur-440002 PAN : AEZPA2613L | ITO, Ward-1, Amravati | 2008-09 |

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| Assessee by | Sl. No. 1 – Shri K.P. Dewani Sl. No. 2 – Shri Mahavir Atal Sl. Nos. 3 to 10 – Shri Sameer Vazalwar Sl. Nos. 11 to 15 – Shri J.M. Ranade Sl. No. 16 & 17 – Shri Parag Kela Sl. No. 18 & 21 to 26 – Shri R.B. Atal Sl. Nos. 19 & 20 – Shri Vilas Vasantao Ghonge |
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| | Sl. No. 27 – Shri P.C. Bhandari Sl. No. 28 – Shri Rajesh Loya |
| Revenue by | Sl. Nos. 1 to 28 – Shri Agnes P. Thomas |
| Date of hearing | 20-07-2021 |
| Date of pronouncement | 23-07-2021 |

आदेश / ORDER

These bunch of 28 appeals by different assessees for the various assessment years mentioned in the caption are directed against the orders of Commissioner of Income Tax (Appeals).

2. We find some of the appeals by the assessee were filed with a delay. The assessees filed an affidavit explaining the reasons for delay. After hearing both the parties, we find that the reasons stated by the assessees are bonafide which really prevented the assessee to file the present appeal in time. Therefore, the delay in all such cases are condoned.

3. We find that all the assessees wish to withdraw the appeals in view of having filed applications under Vivad Se Vishwas Scheme proof of which the Form No. 3 is enclosed before this Tribunal.

4. The ld. DR has no objection in case all the assessees wish to withdraw the appeals.

5. In view of the request made by the assessees all the appeals are dismissed as withdrawn.

Order pronounced in the open court on 23rd July, 2021.

Sd/-
(R.S. Syal)
VICE PRESIDENT

Sd/-
(S.S. Viswanethra Ravi)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 23rd July, 2021.

RK

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त (अपील) / The CIT(A) concerned
4. आयकर आयुक्त / The CIT concerned
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, नागपुर बेंच,
/ DR, ITAT, Nagpur Bench.
6. गार्ड फ़ाइल / Guard File.

//सत्यापित प्रति// True Copy//

आदेशानुसार / BY ORDER,

निजी सचिव / Private Secretary,
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune